

# HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

## CORRIGENDUM

Imphal the 11th May, 2018

No.HCM/E-43/2016-Estt/Pt-I/Vol-VIIA In continuation of this High Court's earlier notification No. No.HCM/E-43/2016-Estt/Pt-I/Vol-VIIA dated 4<sup>th</sup> April, 2018, for Supply, Install, configure and Commissioning of Studio based Video Conferencing (VC) equipment and Desktop based Video Conferencing (VC) equipment for various Sub-ordinate Courts and MJA the last date of bid submission and date for opening of technical bids is extended.

The last date of bid submission and date for opening of technical bids which was fixed on 14<sup>th</sup> May, 2018 is now extended to 25<sup>th</sup> May, 2018. The timings for closing of bid submission and opening of technical bids will remain the same.



Central Project Coordinator